

ensure the availability of goods at cheaper rates in our own country.

SHRI SHARAD YADAV: Sir, the hon. Member means that fruits and vegetables become rotten and go waste. This is due to non-availability of transportation and cold storage facilities. A widespread network is not available for the distribution of these items. The Ministry has been set up to deal with these problems. If the hon. Member's constituency has any specific problem, my Ministry is prepared to look into it and even talk to the State Government if the need arises. I agree with him that exports are not our top priority. Our first priority is to meet the indigenous demand for milk, vegetables and other such items. Apart from this, we must make the best use of the items which are being produced in sufficient quantities. We have to increase the production of items which are presently being produced in small quantities. We are lagging behind other countries in the food processing industry. I know that the hon. Member's constituency is a potato-growing area and the potato growers are being subjected to a lot of exploitation. In the next Five Year Plan, it is proposed to make a special budget provision for this purpose. Special attention would be paid to the provision of transportation and cold storage facilities. Oranges which come from Nagpur perish in transit. There are many commodities which perish on a large-scale by the time they reach Delhi from other places. About 1/3rd of the total quantity rots away during transportation. So we have a lot to do in order to make progress in this sector.

Construction of Jamrani Dam Project

*413. **SHRI HARISH RAWAT:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government of Uttar Pradesh has requested for taking up the construction work of Jamrani Dam Project;

(b) if so, whether the request has been accepted; and

(c) if so, the amount likely to be spent thereon during the current Five Year Plan?

[English]

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). The Project was approved in May, 1975. The modified Project proposal at an estimated cost of Rs. 145 crores was also found acceptable by the Advisory Committee in May, 1989, subject to, among others, finalisation of rehabilitation and re-settlement aspects. Anticipated expenditure till the end of Seventh Plan is Rs. 15.60 crores. Eighth Plan proposals have not been finalised.

[Translation]

SHRI HARISH RAWAT: Hon. Mr. Speaker, Sir, the month of May has a special significance in the hon. Minister's reply. The reply states that the project was approved in May 1975 and it was endorsed by the Advisory Committee in May, 1989. It has been stated in the reply that rehabilitation and re-settlement aspect have not been finalised. The reply does not clarify as to when the work will start. Will the construction work of the Jamrani Dam Project start by May 1990 and how much financial assistance will be given by the Ministry to the State Government?

[English]

SHRI MANUBHAI KOTADIA: Sir, so far as the Central Assistance is concerned, let me clarify certain points. Many hon. Members are taking such interest regarding the Central assistance for the Project. I am very much thankful for the hon. Members for taking interest in the development of irrigation potential. Sir, this Government is also very much keen to give additional irrigation potential in the country. The Central Government's role is something different. This being a state subject, the State Government has to formulate and has to submit the proposal to the Central Government for going through the technical and economical viability as-

pects. The Central Government is financing only in the form of loan/grant and not directly tied with any particular project. So, this particular Project is also financed by the Central Government.

Secondly, it was asked as to whether the work of the Dam can be started within May or not. According to the information, which I gathered from the State Government, even today, the clearance from the Environment Department is pending. So, I do not think it is possible to start the work of that Project within two or three months

[Translation]

SHRI HARISH RAWAT: The hon. Minister has completely side-tracked my question. Should I thank him for this?

SHRI MANUBHAI KOTADIA: How?

SHRI HARISH RAWAT: If work on the main project is not possible to start by May, work on atleast the feeder canals should be started. The U.P. Government has already sent a scheme for this. When will the Central Government give clearance to this scheme so that work on the feeder canals can be started?

SHRI MANUBHAI KOTADIA: As far as the feeder canal is concerned its work has already been completed.

SHRI M.S.PAL: Has the survey work for construction of the dam been completed? If not, why is it being delayed and by what time will it be completed? May I know from the hon. Minister the amount of fund that have been sanctioned by the Centre and the State for this purpose?

SHRI MANUBHAI KOTADIA: Mr. Speaker, Sir, the reply mentions that the survey has already been completed. The project was approved in 1975 and after the work was started the State Government wanted a change in the type of dam. For this purpose, the State Government nominated a Committee which gave its recommenda-

tions. Accordingly, the State Government has a suggestion to start work on the dam with a change in pattern.

SHRI PURUSHOTAM KAUSHIK: Sir, the hon. Minister cannot escape responsibility by claiming that irrigation is a state subject. Particularly when it is the policy of the present Government to spend 50% of the funds on augmenting irrigation facilities. The hon. Minister also cannot pass the buck by saying that the Central Government is responsible for sanctioning funds only. If the Government is serious about achieving this objective, the co-ordination of this project should be handed over to the Ministry of Water Resources. There are many major, medium, minor and micro-minor schemes which are pending for years with the Ministry of Environment. Once a reply is received from the State Government, numerous clarifications are sought which causes delay. This has not only worsened the drought situation but has also resulted in escalation of the cost of the project from Rs. 10 crores to Rs. 25 crores. So it is a dual loss. May I know from the hon. Minister if his responsibilities are limited to sanctioning of funds and granting approval to proposals only or will he take initiative in solving other problems such as rehabilitation and resettlement of affected persons and resolving objection raised by the Ministry of Environment through having effective co-ordination with the Ministry of Environment. Will the hon. Minister take steps to ensure the smooth implementation of projects?

SHRI MANUBHAI KOTADIA: Sir, I am grateful to the hon. Member for his valuable suggestions and the points to which he has drawn my attention. Actually there are many schemes which were launched in the 4th, 5th, and 6th Plans but are still incomplete. This deprives us of the benefit that is expected from these schemes. Till now the Centre's role we confined to co-ordination and provision of external aid for these projects. We are thinking not to take up new projects until the incomplete projects are completed.

SHRI ARVIND NETAM: Sir, the completion of projects is taking long time. The scheme was started in 1975 and repeated modifications in the same had led to an escalation of its cost. Will the time-taken for this process be cut down so that formalities are completed and the project undertaken at the earliest?

[*Translation*]

SHRI MANUBHAI KOTADIA: Mr. Speaker, Sir, a few aspects will have to be taken into consideration. People rightly ask for the implementation of more and more irrigation schemes in their respective areas. But, at the same time, the Central Government has to see whether the concerned State Government has adequate resources. Nevertheless, I assure the House that measures would be taken to increase irrigation facilities at the earliest and to reduce the delay that takes place in the implementation of the schemes.

[*English*]

SHRI BHABANI SHANKAR HOTA: Sir, will the hon. Minister of Water Resources be pleased to State as to whether the Government has any special plan during the Eighth Plan period to augment irrigation facilities in the chronically drought affected areas in the country, particularly in Orissa? The most important part of my question is whether or not the Government would take effective steps to prevent any project that would cause damage to the existing sources of water which irrigate large tracks of land.

[*Translation*]

SHRI MANUBHAI KOTADIA: The Government would certainly do that if they get particulars of any such project

[*English*]

Drinking Water in Delhi

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*414. **PROF. VIJAY KUMAR MALHOTRA:**
SHRI MANIKRAO HODLYA GAVIT:

Will the Minister of **URBAN DEVELOPMENT** be pleased to state:

(a) the quantum of requirement and actual supply of drinking water in Delhi for the last three years, year-wise and zone-wise and the shortage thereof;

(b) whether in view of the ensuing summer season, any comprehensive survey for the requirement of drinking water has been conducted; if so, the details thereof, zone-wise;

(c) if not, the reasons for not conducting such survey in view of past experience; and

(d) the details of steps taken for adequate supply of water throughout Delhi during the coming summer season?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (d). A statement is laid on the Table of the Sabha.

STATEMENT

Delhi Water Supply and Sewage Disposal Undertaking has reported that zone-wise requirements of drinking water supply have been assessed for the estimated population on the basis of a detailed computer study conducted for the purpose. The factual details are given in Annexure.

2. Among the steps taken to augment water supply during the coming summer season are the following:-

(i) Full commissioning of new 40 MGD